

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &
IA NOs. 316, 392, 394 of 2014 & 287 OF 2015**

Dated: 07th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Reliance Infrastructure Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

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Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh
Mr. Anuj P. Agarwala
Mr. Shashank Khurana
Mr. D.V. Raghu Vamsy for R.1

Mr. Sakya Singha Chaudhari
Ms. Poonam Verma
Mr. Akshat Jain for R.2

ORDER

On the request of learned counsel for the parties the matter is adjourned
to **19.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk